

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No.01 of 2024 in MAC App./132/2024 (Filing No.)

THE BRANCH MANAGER, APPLICANT
HDFC ERGO GENERAL INSURANCE COMPANY LIMITED
VERSUS
SHANTI RAI AND OTHERS RESPONDENTS

Date: 18.02.2025

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicant Mr. Rahul Rathi, Advocate.

For Respondents

R-1 to R-5 Mr. Tarun Choudhary, Advocate (*through VC*).

R-6 Mr. Kumar Sharma, Advocate.

R-7 None present.

ORDER

Learned Counsel Mr. Tarun Choudhary enters appearance for the Respondents No. today and undertakes to file Vakalatnama during the course of the day.

Learned Counsel Mr. Kumar Sharma enters appearance for the Respondents No.6 today and undertakes to file Vakalatnama during the course of the day.

Learned Counsel for the Applicant verbally seeks time till tomorrow to put forth submissions.

Considered, accordingly list tomorrow i.e., 19-02-2025.

Judge
18.02.2025